

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(B) No.124/BB/ 2017	-	For hearing	Rule-4 of IB	Reliance Capital AIF Trustee Company Pvt. Ltd. & Others Vs Fortuna Buildcon India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
12	ABHINAV. S 9008175094	M/s. Fortuna Buildcon (India) Pvt Ltd. FORTUNA BUILDCON INDIA PVT. LTD.	(Dr. Ashok Kumar Mishra) Abhinav (ABHINAV.S)
2	N.k. Dilip M. G. Nanjappa Virek. B.S.	Joint Legal Petitioner	Virek B.S.

ORDER

Counsel for Petitioner is present. Law inc Advocates filed vakalath for corporate debtor. For filing objection list it on 20.12.2017.


Member (T)


Member (J)